

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **24.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/76/2020 IN CP/433/IB/2018
NAME OF PETITIONER : J Karthiga (Liquidator) of M/s KCT steels Pvt Ltd
NAME OF RESPONDENT :
SECTION : Sec 54(1) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **12.04.2021**.


(K.NATARAJAN)
Deputy Registrar

MS